

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-511**  
IB-403/ND/2022  
IA/3959/2022

**IN THE MATTER OF:**

Asset Reconstruction Company (India) Ltd.

**....Applicant**

**Vs.**

Ajay Gupta

**....Respondent**

**SECTION**

U/s 95(1) IBC

**Order delivered on 15.09.2022**

**CORAM:**

**JUSTICE TELAPROLU RAJANI,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. Dinkar Singh, Mr. Gagan Garg,  
Mr. Rohit Singh, Advs.

For the Respondent

Ms. Garima Sharma, Mr. Avinash Pandey,  
Advs.

**ORDER**

List the matter before the Regular Bench on **18.10.2022**.

-Sol-

**(RAHUL BHATNAGAR)  
MEMBER (T)**

-Sol-

**(JUSTICE TELAPROLU RAJANI)  
MEMBER (J)**

Amit Tiwari